

NOTIFICATION No.154/2012

I

The Government in G.O.Ms.No.1320, Home (Courts.I) Department, dated 11.09.2007 have issued orders sanctioning the constitution of a Fast Track Court at Magisterial Level at Karaikudi in Sivagangai District along with other Fast Track Courts at Magisterial Level in various Districts.

Thiru G.Sarathraj, Judicial Magistrate, Fast Track Court at Magisterial Level, Nagapattinam, is transferred and posted as Judicial Magistrate, Fast Track Court at Magisterial Level, Karaikudi in the said newly sanctioned Court.

II

Thiru S.Vaiyapuri, I Additional District Munsif, Pondicherry, is transferred and posted as Principal District Munsif-cum-Judicial Magistrate No.I, Karaikal in the existing vacancy.

Thiru S.Isvarane, Additional District Munsif, Tindivanam, is transferred and posted as Judicial Magistrate, Tirukoilur in the existing vacancy.

Thiru C.Sankar, District Munsif-cum-Judicial Magistrate, Tiruvadanai, is transferred and posted as Judicial Magistrate No.II, Thoothukudi in the existing vacancy.